IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 1088/91.   Dt. of Decision : 19-9-94.

D.V.D.S. Prasad   .. Applicant.

                      Vs

1. Director of Census,
   Chief Engineer's Office,
   Somajiguda,
   Hyderabad.

2. Regional Deputy Director,
   Census Operation,
   Ganapathi Nilayam,
   Behind Harihara Mahal,
   Lakshmipuram,
   Guntur.   .. Respondents.

Counsel for the Applicant : Mr. C. Venkatakrishna *(NOT PRESENT)*

Counsel for the Respondents: Mr. V. Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

                                              ..2

O.A.1088/91   Dt. of order:14.09.1994

ORDER

)(As per Hon'ble Shri AV Haridasan, Member(J))(

None for the applicant. Shri V.Bhimanna, learned Standing Counsel for the respondents is present. On previous occasions also none appeared for the applicant. It appears that the applicant is not interested in prosecuting the matter further. Hence, the OA is dismissed as not pressed, without any order as to costs.
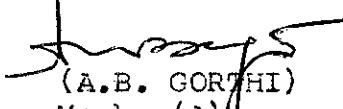
(A.B. GORTHI)   (A.V. HARIDASAN)
Member(A)   Member(J)

Dated:The19th Sept.,1994

Dictated in the open court
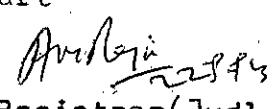
Deputy Registrar(Judl.)

Copy to:mvl

1. Director of Census, Chief Engineer's Office, Somajiguda, Hyd

2. Regional Deputy Director, Census Operation, Ganapathi Nilayam, Behind Harihara Mahal, Lakshmipuram, Guntur.
   7-1-571, Subhash R
3. One copy to Sri. C.Venkatakrishna, advocate, CAT, Hyd. Sec

4. One copy to Sri. V.Bhimanna, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

OA. 1088/94

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN:MEMBER(J)

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

Dated: 19/9/94

ORDER/JUDGMENT.

M.P./B.P./C.P.NO.

C.A.NO.   in 1088/94

T.A.NO.   (W.P.NO.   )

Admitted and Interim Directions
Issued.

NO SPARE COPY

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as Withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

22/9/94.